

(c) if so, whether it is also a fact that on the basis of the present food requirements, the country had always been self-sufficient in the matter of food-grains and that the artificial scarcity of food-grains was created

(d) if the answer to part (c) above be in the affirmative the reactions of Government thereto and the steps taken to the import of foodgrains forthwith ; and

(e) if not, what are the reasons therefor?]

खाद्य, कृषि, सामुदायिक विकास तथा सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिन्दे) : (क) जी हाँ ।

(ख) और (ग) उपर्युक्त भाग (क) में उत्पादन के दिए गए अनुमान सकल आंकड़े हैं । खपत सम्बन्धी आवश्यकताओं के प्रयोजन के लिए निवल आंकड़े भोजन, बीज आदि की व्यवस्था करने के बा लेंने होंगे । इस के अलावा, उत्पादन के कुल आंकड़ों में न केवल अनाज बल्कि दालें भी शामिल हैं । भारत में इस समय खाद्यान्नों की औसत खपत प्रति व्यक्ति प्रति वर्ष एक क्विंटल से बहुत अधिक है । औसत खाद्यान्न खपत के आधार पर देश ने अभी आत्मनिर्भरता प्राप्त नहीं की है ।

(घ) और (ङ) प्रश्न ही नहीं उठते

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB S HINDE): (a) Yes, Sir.

(b) and (c) The estimate of production given in Part (a) above is a gross figure. For the purpose of consumption needs, the net figure has to be taken after allowing for feed, seed etc. Again, the total figure of production includes not only cereals but also pulses. Further, the average consumption of foodgrains in India at present is much higher than one quintal per head per annum. On the basis of the average food consumption, the country has not yet attained self-sufficiency.

(d) and (e) Do not arise.]

STRIKE BY THE STAFF OF COCHIN PORT

328. **SHRI PHILLAI VILLALAN:** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the supervisory staff including foremen, riggers

and chargemen of the Cochin Port were on strike in the first week of July, 1970; and

(b) if so, what are the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) and (b) About 100 riggers and 40. formen were on strike between July 6 and July 9, 1970 on a demand for implementation of the recommendations of the Central Wage Board for Port and Dock Workers.

UNDERESTIMATION OF FOOD PRODUCTION

329. **SHRI SITARAM JAIPURIA:**
SHRI BHOLA PRASAD:

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that food production in the country is being underestimated by at least two or three million tonnes per year;

(b) if so, the reasons for the underestimation; and

(c) the steps taken or proposed to be taken for correct estimation of food production ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The All-India Estimates of Foodgrains production are compiled taking into account the State-wise estimates furnished by the State Governments. The estimates furnished by the State Governments are scrutinised in the Ministry and as realistic estimates of foodgrains production as possible are formulated at the All-India level. However, while releasing the All-India Final Estimates for 1967-68 and 1968-69, it was mentioned that keeping in view the coverage under high-yielding varieties programme and the increased inputs, the Estimates worked out might be slightly under-estimates.

(c) Estimates of production of food-grains crops are derived as a product of area under the crops and their yield rates. Area estimates are based on complete field-to-field enumeration by the Primary Revenue Agencies except in Orissa, Kerala, and West Bengal, where

†[] English translation.

acreages are estimated by means of random sample survey. Estimates of yield rates are arrived at on the basis of crop cutting experiments in randomly selected fields. Attempts are being made to improve the reporting of the estimates and reduce the time-lag. A Centrally Sponsored Scheme for Timely Reporting of Estimates of Area and Production of Principal Crops has been initiated in the four States of Maharashtra, Uttar Pradesh, Bihar and Mysore. The Scheme will be extended gradually to other States during the Fourth Plan. Steps are also being taken to integrate the field programmes of National Sample Survey-Land Utilisation and Crop-cutting experiments Surveys, State Crop Estimation Surveys and the Timely Reporting Scheme with a view to increasing accuracy and timeliness of area and yield statistics of crops in the country.

SECOND WAGE BOARD FOR SUGAR INDUSTRY

330. SHRI N. R. MUNISWAMY: Will the Minister of LABOUR and REHABILITATION be pleased to state the details of the recommendation of the Second Wage Board in the sugar industry?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): Copies of Government's Resolution No. WB-7(3)/70 dated the 7th July 1970 announcing decisions on the Wage Board's report were placed on the Table on the 27th July, 1970. The Resolution also contains a summary of the Board's conclusions and recommendations.

DEMONSTRATION BY THE EMPLOYEES OF P. & T. DEPT., MADRAS

331. SHRI N. R. MUNISWAMY: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the demonstration on 3rd July, 1970 by the staff of Postmaster General, Office and Telephones Department, Madras protesting against some of the recent administrative measures taken by P & T Board; and

(b) if so, what are the reasons for such measures?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS

(PROF. SHER SINGH): (a) No previous information was received from any quarter regarding demonstrations on 3rd July, 1970. There were, however, demonstrations in front of the office of Postmaster General, Madras for about 5 minutes during lunch interval. There were also demonstrations in front of the office of the Divisional Engineer, Telegraphs, Tirunelveli, after office hours.

(b) The purpose of demonstrations appears to be protest against the increased workload, meagre promotional avenues and non-restoration of pre-emergency working hours.

PARTICIPATION OF WORKERS IN THE MANAGEMENT

332. SHRI M. M. DHARIA:

SHRI CHITTA BASU:

SHRI PRANAB KUMAR MUKHERJEE:

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the answer to Starred Question 121 given in the Rajya Sabha on the 1st May, 1970 and state:

(a) whether Government have finalised their proposals regarding the participation of workers in the Management of industrial undertakings;

(b) if so, what are the main features of such proposals; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) to (c) Details of the proposal are under examination in consultation with the Ministries concerned.

BAN ON THE USE OF HARMONIUM OVER THE A. I. R.

333. SHRI M. M. DHARIA: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether there is any order banning the use of harmonium by the artists of All India Radio; and

(b) if so, the contents of the order and the reasons for such a ban?